

ITEM NO.104 +105

COURT NO.2

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

ITEM NO.104

Criminal Appeal No(s). 338/2015

TEESTA ATUL SETALVAD

Appellant(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES][FOR DIRECTIONS])

WITH

SLP(Cr1) No. 2318/2019 (II-B)

SLP(Cr1) No. 1929/2019 (II-B)

SLP(Cr1) No. 10309/2015 (II-A)

105

SLP (Cr1.) No(s). 8877/2015

([TO BE TAKEN UP IMMEDIATELY AFTER CRL.A.NO. 338/2015 ETC.]

IA No. 18036/2015 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 4006/2016 - PERMISSION TO FILE ANNEXURES

IA No. 1103/2016 - PERMISSION TO FILE ANNEXURES

IA No. 20058/2015 - PERMISSION TO FILE ANNEXURES)

Date : 23-03-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s)

Ms. Aparna Bhat, AOR

Ms. Karishma Maria, Adv.

Ms. Rupali Samuel, Adv.

Ms. Sumedha Sarkar, Adv.

Mr. Rishabh Parikh, Adv.

Mr. S. V. Raju, A.S.G.

Mr. Rajat Nair, Adv.

Ms. Swati Ghildiyal, AOR

Ms. Devyani Bhatt, Adv.

For Respondent(s)

Mr. S. V. Raju, A.S.G.

Mr. Rajat Nair, Adv.

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Ms. Devyani Bhatt, Adv.

Mr. Kanu Agarwal, Adv.
Mr. Rajat Nair, Adv.
Ms. Sairica Raju, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Mayank Pandey, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Rahul Chitnis, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.

Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.
Ms. Rupali Samuel, Adv.
Ms. Sumedha Sarkar, Adv.
Mr. Rishabh Parikh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned ASG submits that he needs a short accommodation to obtain instructions whether substantially any thing survives in the matter, in view of the submission made on behalf of the petitioner that the petitioner has cooperated with the investigation.

List in the week commencing 26.04.2023.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)